## (a)

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.2526/2000

New Delhi, this the 7th day of September, 2001

HON'BLE MR. SHANKER RAJU, MEMBER (J)

U.B. Verma,
P.G.T. (Physics),
Kendriya Vidyalaya,
P.L. Meerut,
Meerut.

. Applicant

(By Advocate: Shri Anil Srivastava)

VERSUS

The Commissioner Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.

... Respondent

(By Advocate: Shri H. Jayaraman proxy counsel for Shri S. Rajappa)

## ORDER (ORAL)

Learned counsel for the applicant states that as the grievance in this case has been completely redressed by the respondents by withdrawing the transfer order of the applicant, he wishes to withdraw the OA.

2. In the above circumstances, the OA is dismissed as withdrawn. No order as to costs.

(SHANKER RAJU) MEMBER(J)

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